

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1116**  
ANSWERED ON- 28/07/2023

**IMPLEMENTATION OF SAMARTH SCHEME**

1116. SHRI KARTIKEYA SHARMA:

Will the Minister of TEXTILES be pleased to state:

- (a) outline the timeline and expected milestones of the Samarth scheme, which will be active by the end of March, 2024;
- (b) the expected outcomes and impact of the Samarth scheme, particularly in terms of employment generation and skill development in the textile industry;
- (c) whether Government is planning to ensure transparency and accountability in the selection and engagement of implementing partners for the Samarth scheme, if so, the details thereof; and
- (d) the manner in which Government will collaborate with the selected implementing partners to ensure effective coordination, resource allocation and timely implementation of the Samarth scheme?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a):** Samarth- Scheme for Capacity Building in Textiles Sector is a demand driven skilling scheme approved initially in 2017-18. Samarth has been extended upto 2023-24 with an outlay of Rs. 390 crore to cover about 3.5 lakh beneficiaries.

**(b):** The scheme was formulated with an aim to *inter alia* incentivize and supplement the efforts of industry in creating jobs in the organized textile and related sectors. Addressing the skill gap in textile sector and generation of sustainable livelihood being the major outcome parameters of the scheme, it has been made mandatory to provide placement to 70% trained (passed) beneficiaries for entry level courses & 90% for upskilling courses under mainstream sector by implementing partners. Provision of self employment is available for skilling undertaken in traditional textile courses. Under Samarth, out of 1.84 lakhs trained (passed) beneficiaries, 1.27 lakh beneficiaries have been provided placement including self-employment as on 23.07.2023.

**(c):** The empanelment of implementing partners under Samarth is carried out through a streamlined transparent Request of Proposals (RFP) process. All steps including submission of proposals and evaluation process are carried out through online portal secured with Digital Signature Certificate (DSC) of respective users. Training centres pertaining to eligible applicant agencies are 100% physically verified through mobile app by field offices of Ministry of Textiles. Empanelment of agencies is subject to the outcome of desk evaluation and physical verification.

**(d):** A robust web based MIS has been operationalized for ease of implementation and effective monitoring of the training programme under the scheme. Based on information relating to the progress of training programme in MIS, implementing partners are co-ordinated on regular basis and provided with required handholding support for effective implementation of the training target. In addition, cluster wise field visits are also organized.

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